

JANARDHANA POOJARY) : (a) The latest figure of collection (provisional) of Income-tax (including Corporation Tax) is available upto 31st January, 1986. Upto January, 1986 the collections of the Income-tax (including Corporation Tax) were Rs. 3626.83 crores as against the Budget Estimates of Rs. 4816 crores. The collection upto January represents about 75.30% of the Budget Estimates. The collections cannot, therefore, be considered to be incommensurate with the Budget Estimates in this regard.

(b) and (c) Does not arise.

[English]

Increase in money supply

53. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that money supply in the country went up from Rs. 10,958 crores in March 1971 to Rs. 85,897 crores in March, 1984;

(b) if so, whether the Reserve Bank has brought this to the notice of Government;

(c) whether the money supply has increased further during March, 1984, March, 1986; and

(d) if so, to what extent ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : (a) Money supply (M3) in the country increased from Rs. 10,958 crores in March, 1971 to Rs. 85,899 crores in March, 1984 data relate to last Friday of March of respective years).

(b) The data on money supply are compiled by the RBI and made available to the Government, and also to the public.

(c) and (d). Money supply (M3) increased further to Rs. 101,815 crores in March, 1985 (last Friday of March) and Rs. 116,487, crores as on January 17, 1986.

Measures to check evasion of excise duty

54. SHRI MAHENDRA SINGH : Will

the Minister of FINANCE be pleased to state :

(a) whether any assessment has lately been made about the amount of excise duty payments evaded in the country per year and the latest arrears of excise duty payment;

(b) if so, whether any scheme for quick recovery of excise duty dues and for disclosures of excise duties evaded has lately been evolved; and

(c) the details thereof and the steps taken in pursuance thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The amount of arrears of central excise duty pending realisation as on the 31st December, 1985 is approximately Rs. 637 crores. Lotely, no assessment has been made about the amount of excise duty payments evaded per year.

(b) and (c). The realisation of arrears of revenue is an on-going function and such measures aimed at realising the arrears as are considered necessary from time to time, continue to be taken. These measures include steps to expedite the finalisation of the cases of disputed demands, approaching competent appellate authorities/courts where recoveries had been stayed for vacating the stays and enforcing the demands through persuasive action in cases where the demands are not stayed.

No scheme for disclosure of excise duties evaded is being formulated.

Problems of Regional Rural Banks and their employees

55. SHRI BASUDEB ACHARIA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the problems of the Regional Rural Banks and of their employees;

(b) if so, the details thereof; and

(c) the steps taken by Government to solve the problems ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The various aspects of functioning of Regional Rural Banks including their problems and the problems of their employees are reviewed by NABARD/Government. The various aspects of functioning of Regional Rural Banks is overseen by a Steering Committee headed by Chairman of NABARD.

The main problems being faced by Regional Rural Banks relate to industrial relations, attainment of viability, recruitment and manpower planning, development etc.

A number of steps have been taken by Government to solve the problems faced by RRBs and their employees. These include setting up of separate state level forums under the convenorship of NABARD to discuss exclusively the problems and grievances of Regional Rural Bank staff. The recruitment of staff in Regional Rural Banks has also been entrusted to Banking Service Recruitment Boards in order to streamline the process. With a view to suggest suitable changes in the structure planning and operational strategies of Regional Rural Benks,

Government have set up a Working Group under the Chairmanship of Additional Secretary (Banking).

Increase in prices of wheat, sugar and rice in public distribution system

56. SHRI AMAR ROYPRADHAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that prices of wheat, sugar and rice have been constantly increasing in the public distribution system in the past five years; and

(b) if so, the details thereof and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) and (b). A statement giving the Central issue prices of foodgrains and retail issue prices of levy sugar during the last five years is attached.

The Central issue prices of wheat and rice for the public distribution system have been revised from time to time consequent upon increases in procurement prices. The increases in the retail levy sugar prices became necessary as a result of increases in the all-India average ex-factory prices fixed by the Government from year to year.

Statement

Statement showing the Central issue prices of rice and wheat and the retail issue prices of sugar over the past 5 years

Effective from	Common	Rice/Rs. per quintal	
		Fine	Superfine
1	2	3	4
1.1.1981	165.00	177.00	192.00
1.10.1981	175.00	187.00	202.00
1.10.1982	188.00	200.00	215.00
16.1.1984	208.00	220.00	235.00
10.10.85	217.00	229.00	244.00
1.2.86	231.00	243.00	258.00